

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL**  
**NEW DELHI**

**O.A. No.** 1281/93  
**T.A. No.**

199

**DATE OF DECISION** 9-6-93

<u>Shri Mahender Singh Narula</u>	<b>Petitioner</b>
<u>Shri P.L.Mimroth</u>	<b>Advocate for the Petitioner(s)</b>
<b>Versus</b>	
<u>Union of India &amp; Ors.</u>	<b>Respondent</b>
<u>None</u>	<b>Advocate for the Respondent(s)</b>

**CORAM**

**The Hon'ble Mr. N.V.Krishnan, Vice Chairman(A).**

**The Hon'ble Mr. B.S.Hegde, Member (J).**

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

**JUDGEMENT (ORAL)**

**(Hon'ble Shri N.V.Krishnan, Vice Chairman(A)**

We have heard the learned counsel for the applicant. It is stated that the applicant was transferred from New Delhi Railway Station to Shakur Basti in the same capacity. He states that ever since his appointment in Shakur Basti, he has been receiving his pay and allowances. However, for the month of May, 1993 pay was not disbursed to him. On enquiry, he came to know that the reason mentioned in the salary bill is "Leave account not received from the Chief Goods Supervisor, New Delhi. Pay not charged". He therefore made a representation (An.A-3) to respondent No.3 and has filed the O.A. on 8-6-93.

2. When it is pointed out to the learned counsel for the applicant that this application is premature as the representation has been made only a few days back, he

seeks permission to withdraw this O.A. with liberty to approach this Tribunal in case the grievance is not redressed soon. In the circumstances, permission to withdraw the above O.A. is granted and this O.A. is dismissed as withdrawn. Considering the nature of the grievance we further make it clear that he may approach the Tribunal again if the An.A-3 representation is not disposed of within one month from today.

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*B Hegde*  
(B.S. HEGDE) 9/6/93,  
Member (J)

*Ch*  
✓ 9/6/93  
( N.V.KRISHNAN )  
Vice Chairman (A)